

**Water logging problem in West Bengal**

4353. SHRI A.K. ROY: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether water-logging and flood problems are assuming dangerous proportions in West Dinajpur district of West Bengal which force the peasants to vacate the area;

(b) if so, the details thereof; and

(c) the steps proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) and (b), During the floods of 1987 and 1988, areas of about 1300 Sq. Kms. and 2300 Sq. Kms. were affected.

(c) The State Government has contemplated schemes for flood control measures comprising embankments and drainage channels.

**Harassment of the Staff of Guru Nanak Eye Centre, Hospital, New Delhi**

4354. SHRI RAMJI LAL SUMAN: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government have received several complaints about the forced or bonded labour of low paid employees in Guru Nanak Eye Centre, Delhi;

(b) if so, the details of the complaints received;

(c) whether Government propose to conduct an enquiry into all these complaints;

(d) if not, the reasons therefor; and

(e) the effective measures taken so far or being taken to provide relief to all these employees and to get their salaries, etc. released?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) No,

(b) to (e). Do not arise.

**New-Item captioned "Closed Jute Mills Stripping Assets"**

4355. SHRI MANORANJAN SUR: Will the Minister of TEXTILES be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned "Closed jute mills stripping assets" appearing in "Business Standard" dated 7 March, 1990; and

(b) if so, Government's reaction thereto?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) Yes, Sir.

(b) Eastern Manufacturing Company (EMCO) on which a news item appeared in the "Business Standard" dated March 7, 1990 has been under lockout since March 5, 1988. For disposal of any machine by the Jute Mills, approval of the jute Commissioner is required. EMCO has not obtained any permission for disposal of machines. The Government are not therefore aware whether they have actually disposed some machines as stated in the news item. As regards sale of fixed assets like land and buildings belonging to the mills, permission of the State Government is mandatory.